



**THE NATIONAL LAW INSTITUTE UNIVERSITY**  
KERWA DAM ROAD, BHOPAL- 462 044 (M.P.)

**APPOINTMENT OF VICE CHANCELLOR**

Applications are invited for the appointment of Vice-Chancellor, National Law Institute University, Bhopal.

Details regarding the eligibility and application form are available on the university website [www.nliu.ac.in](http://www.nliu.ac.in). Duly filled in applications/nominations may be sent by email to: [selectioncommittee@nliu.ac.in](mailto:selectioncommittee@nliu.ac.in) and / or by speed post to

**Registrar, National Law Institute University, Kerwa Dam Road, Bhopal – 462 044 on or before 10<sup>th</sup> April 2023.**

**By order/  
Chairman, Selection Committee**



# NATIONAL LAW INSTITUTE UNIVERSITY

Kerwa Dam Road, Bhopal-462 044, M.P. (INDIA).

**Justice Arun Mishra**  
Chairman – Selection Committee

**Phone: 0755-2696970 (O)**  
**e-mail: [selectioncommittee@nliu.acin](mailto:selectioncommittee@nliu.acin)**

March 09, 2023

**Subject: Appointment of the Vice Chancellor of 'National Law Institute University (NLIU), Bhopal'.**

Dear Sir/Madam,

The National Law Institute University (NLIU) established in 1997 by Madhya Pradesh Act no. 41 of 1997 and substituted by Madhya Pradesh National Law Institute University Act, 2018, is one of the early law universities to have been established under the National Law Universities/Schools system. Some of the objectives of the University are:-

- to evolve and impart comprehensive legal education including distant and continuing legal education at all levels to achieve excellence;
- to organize advanced studies and promote research in all branches of Law;
- to disseminate legal knowledge and legal processes and their role in national development by organizing lectures, seminars, symposia, workshops and conferences;
- to promote cultural, legal and ethical values with a view to promote and foster the rule of law enshrined in the Constitution of India;

This is to seek your kind cooperation and request you to nominate an appropriate person who has made significant contribution to knowledge and is an outstanding scholar in law with minimum of ten years of experience as Professor of Law in a University system or with at least ten years of experience in equivalent position in reputed research organization and adequate experience of university administration or a distinguished jurist not below the rank of a District Judge or an Administrator

not below the rank of Secretary to Government of India, who may be considered for the prestigious assignment. The candidate should be with proven academic credentials with leadership qualities and research publications to provide a visionary direction to the well-established University at Bhopal, for legal education and research.

As the task is prestigious and urgent, I shall appreciate if you can send your nomination for the post of Vice Chancellor alongwith the detailed CV of the candidate by April 10<sup>th</sup>, 2023 to **The Registrar, National Law Institute University, Bhopal, Kerwa Dam Road, Bhopal, Madhya Pradesh 462044**. Application may also be sent to the email ID: [selectioncommittee@nliu.ac.in](mailto:selectioncommittee@nliu.ac.in)

I look forward to your kind support in this endeavour.

With regards,

Sincerely yours,

  
Chairperson, Selection Committee

Encl.: Copy of Notification.

To be sent :

- All National Law Universities;
- All State Law Universities;
- Hon'ble Chief Justice of India and Judges, Supreme Court of India;
- Hon'ble Chief Justices of all the High Courts;
- Deans/Heads of Law Collages (list enclosed);

## **NOTIFICATION FOR APPOINTMENT OF VICE CHANCELLOR**

As directed by Chairperson of the Selection Committee, nominations are invited from reputed persons or institutions in the field of law for consideration for the post of Vice Chancellor of National Law Institute University, Bhopal.

### **Eligibility:**

(i) 10 years experience as Professor of Law in a university system or a distinguished jurist not below the rank of a District Judge or an Administrator not below the rank of Secretary to Government of India.

(ii) Not above the age of 70 years.

**Selection Procedure:** The Selection Committee shall consider the nominations sponsored by reputed persons or institutions and recommend a panel of not less than three names for appointment to the chancellor of NLIU, Bhopal.

Interested persons may apply or may nominate an outstanding scholar in law along with Curriculum Vitae of the person so nominated with their recommendations for consideration. The nominations may be sent through email to "[selectioncommittee@nliu.ac.in](mailto:selectioncommittee@nliu.ac.in)" or through Speed-Post in a closed envelop marked "**Confidential**" and "**for the appointment of Vice Chancellor, NLIU**" on or before **10<sup>th</sup> April, 2023 till 5:00 p.m.** at the following address:

**The Registrar**  
National Law Institute University,  
Kerwa Dam Road,  
Bhopal – 462 044

**(Registrar)**